

Court No. - 29

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Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 1582 of 2021

Petitioner :- Jitendra Kumar And 4 Others

Respondent :- Union Of India And 2 Others

Counsel for Petitioner :- Braj Mohan Singh

Counsel for Respondent :- A.S.G.I.,C.S.C.

Hon'ble Munishwar Nath Bhandari,Acting Chief Justice

Hon'ble Piyush Agrawal,J.

By this public interest litigation, a challenge is made to the orders dated 10.05.2019 and 21.05.2019 whereby a direction has been issued for issuance of caste certificate of the caste 'Dhangar' in English as the aforesaid caste now mainly reside in urban areas.

Learned counsel submits that in pursuant to the orders aforesaid, the member of other caste would also apply and get the caste certificate despite an interim order by this Court dated 19.04.2019 in P.I.L. No. 400 of 2019. The prayer is accordingly to quash the orders under challenge when even there exist a restriction for issuance of the caste certificate in English. A reference of the order dated 21.05.2019 has been given for the aforesaid.

We have considered the submissions and find nothing objectionable in the impugned orders to issue direction for issuance of caste certificate in English on the format provided by the Government of India. It is more so when a Presidential Notification to provide a caste certificate in the category of Schedule Caste or Schedule Tribe in Hindi and English version has been issued simultaneously. It is also that the Government of U.P. itself took a decision on 21.05.2019 to even issue caste certificate in English on the proforma provided by the Government of India and, thus, there is no bar to issue a caste certificate in English. Counsel for the petitioner could not show a single document to indicate misuse of the orders impugned herein whereby the caste certificate has been given to a member of other caste. Writ petition seems to have been filed only to seek publicity than to espouse public cause.

The writ petition is dismissed with a cost of Rs. 3000/- to be deposited with High Court Legal Aid Committee, Allahabad within a period of one month.

Registrar (Listing) would see the compliance of this order and inform this Court accordingly.

Order Date :- 30.9.2021

Madhurima

(Piyush Agrawal, J.) (Munishwar Nath Bhandari, A.C.J.)